

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
011-28036687 (Fax)
Email: dja@nic.in

DJA/Trg/JO-23/1677/2023/3710

28th August, 2023

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC.
3. The Ld. Principal District & Sessions Judge, East, KKD.
4. The Ld. Principal District & Sessions Judge, North-West, Rohini.
5. The Ld. Principal District & Sessions Judge, South, Saket.
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
7. The Ld. Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue
8. The Ld. Principal District & Sessions Judge, West, THC.
9. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
10. The Ld. Principal District & Sessions Judge, North, Rohini.
11. The Ld. Principal District & Sessions Judge, South-East, Saket.
12. The Ld. Principal District & Sessions Judge, North-East, KKD.

Sub: Sensitization Programme on Gender Justice (Optional) for Mixed Group of DHJS & DJS Officers, Public Prosecutors, Support Persons attached with VWDCs, Secretaries of D.I.S.As and Lawyers of the Rape Crises Intervention Centres Scheduled for 14th October, 2023, in Collaboration with the National Commission for Women.

Respected Sir/ Madam,

The Delhi Judicial Academy shall be conducting a 'Sensitization Programme on Gender Justice (Optional)' on 14th October, 2023 at the Delhi Judicial Academy, New Delhi.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

It is further requested to nominate all the Support Persons [except 02 (two) for attending to the urgent work] who are assisting in the recording of evidence of vulnerable witnesses in POCSO matters in your respective districts, for attending the aforesaid programme on 14th October, 2023, under intimation to the nominated Support Persons. A list of such nominated support persons along with their contact numbers and e-mail IDs may kindly be sent through e-mail at dja@nic.in by 10th September, 2023 to enable us to make necessary arrangements.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 14th October, 2023, so that litigants and lawyers are not inconvenienced.

With regards,

Yours faithfully,

Encl.: As above

Aditi Choudhary
(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 677 78-296 /JOTP/Gaz./2023

Dated, Delhi the 04 SEP 2023

As directed copy of letter No. DJA/Trg/JO-23/1677/2023/3710 dated 28th August, 2023 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The Officer In-charge, Vulnerable Witnesses, Tis Hazari Courts, Delhi information and necessary action in respect of directions for nomination of Support Persons.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.
7. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi

Kaveri Baweja
(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Nomination List of Sensitization Programme on Gender Justice (Optional) for Mixed Group of DHJS & DJS Officers on 14 th October, 2023				
Sl. No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
DHJS				
1	Ms. Hemani Malhotra	District Judge (Commercial Court)	West	THC
2	Mr. Mukesh Kr. Gupta	Member Secretary, DSLSA		Rouse Avenue
3	Mr. Sanjay Jindal	Judge, Family Court	North	Rohini
4	Mr. Praveen Singh	ADJ	Central	THC
5	Ms. Savitri	ASJ	North-East	KKD
6	Ms. Vandana Jain	Joint Registrar (Judicial)		DHC
7	Ms. Shivali Shama	ASJ	West	THC
8	Mr. Naveen Kr. Kashyap	PO MACT	South-East	Saket
9	Mr. Rajinder Singh	ASJ	New Delhi	PHC
10	Ms. Geetanjali	ADJ	North-East	KKD
11	Mr. Vijay Kumar Jha	Special Judge (PC Act) (CBI)		Rouse Avenue
12	Mr. Ajay Singh Shekhawat	ADJ	Central	THC
13	Ms. Niyay Bindu	Special Judge (PC Act) (CBI)		Rouse Avenue
14	Ms. Ruchika Singla	ADJ	North-West	Rohini
15	Mr. Dheeraj Mor	ASJ	Central	THC
16	Ms. Vijeta Singh Rawat	ADJ	New Delhi	PHC
17	Ms. Chhavi Kapoor	ASJ (POCSO)	New Delhi	PHC
18	Mr. Arvind Bansal	ASJ	Shahdara	KKD
19	Mr. Abhilash Malhotra	Joint Registrar (Judicial) (CPC)		DHC
20	Mr. Dharmender Singh	ADJ	West	THC
21	Mr. Gaurav Gupta	Special Judge (NDPS)	South	Saket
22	Ms. Archana Beniwal	ASJ (FTSC) (POCSO)	South-West	Dwarka
23	Ms. Shama Gupta	ASJ (FTSC) (RC)	South-West	Dwarka
24	Mr. Kapil Kumar	Trainee DHJS		
DJS				
25	Ms. Mahima Rai Singh	CMM		Rouse Avenue
26	Mr. Balwinder Singh	SCJ-cum-RC	Central	THC
27	Mr. Ajay Nagar	SCJ-cum-RC	West	THC
28	Mr. Vaibhav Mehta	ACMM		Rouse Avenue
29	Ms. Vasundhara Chhaunkar	JSCC-cum-ASCJ-cum-GJ	New Delhi	PHC
30	Mr. Pranav Joshi	CCJ-cum-ARC	Central	THC
31	Ms. Neetu Nagar	ARC	Central	THC
32	Ms. Shruti Chaudhary	MM (Mahila Court)	East	KKD
33	Ms. Tista Shah	MM (Virtual Traffic Court)	Central	THC
34	Mr. Manish Jain	Full Time Secretary, DLSA	North-West	Rohini
35	Mr. Robinjeet Singh	Deputy Registrar (CPC)		DHC
36	Mr. Ajay Singh Parihar	MM (NI Act) Digital Court	North-West	Rohini
37	Mr. Pranat Kumar Joshi	Full Time Secretary, DLSA	New Delhi	PHC
38	Mr. Himanshu Selhoth	MM	North	Rohini
39	Mr. Ankit Mittal	MM (NI Act)	South-East	Saket
40	Mr. Abhinav Singh	MM (NI Act)	New Delhi	PHC
41	Ms. Richika Tyagi	MM (Virtual Traffic Court)	Central	THC
42	Ms. Jyoti Nain	MM	North	Rohini
43	Ms. Sanghmitra	MM (Mahila Court)	South-East	Saket
44	Ms. Archita Garg	MM (Mahila Court)	South-East	Saket